showing action taken by Government on the recommendations contained in the following Reports:-

- 25th Report (10th Lok Sabha) on Role of Controller of Capital Issues - Development of Capital Market-Status of Small Investors.
- (2) 32nd Report (10th Lok Sabha) on Central Board of Direct Taxes.
- (3) 37th Report (10th Lok Sabha) on Central Bureau of Investigation.
- (4) 41st Report (10th Lok Sabha) on Defence' Force Levels, Manpower, Management and Policy.
- (5) 47th Report (10th Lok Sabha) on Navodaya Vidyalayas.
- (6) 51st Report (10th Lok Sabha) on Foreign Missions.

### 14.36 hrs.

# COMMITTEE ON PUBLIC UNDERTAKINGS Forty-fifth Report

[English]

SQN. LDR. KAMAL CHAUDHARY (Hoshiarpur): Sir, I beg to present the Forty-fifth report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in their Thirty-Sixth Report on Gas Authority of India Limited.

### 14.361/2 hrs.

## COMMITTEE ON PETITIONS Twenty-fourth Report

[English]

SHRI P.G. NARAYANAN (Gobichettipalayam): Sir, I beg to present the Twenty-fourth Report (Hindi and English versions) of the Committee on Petitions.

#### 14.37 hrs.

## COMMITTEE ON PAPERS LAID ON THE TABLE Nineteenth and Twentieth Reports

[Translation]

SHRI KHELSAI SINGH (Sarguja): Sir, I beg to present the Nineteenth and Twentieth Report (Hindi and English versions) of the Committee on Papers Laid on the Table of the House and the minutes of its meetings.

14.37¼ hrs.

# STANDING COMMITTEE ON AGRICULTURE Twenty-ninth, Thirtieth, Thirty-second and Thrity-fourth Reports

[English]

SHRI NITISH KUMAR (Barh): Sir, I beg to present the following reports (Hindi and English versions) of the Standing Committee on Agriculture:-

- Twenty-ninth Report on Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Amendment Bill, 1994.
- (2) Thirtieth Report on the Rice-Milling Industry (Regulation) Repeal Bill, 1995.
- (3) Thirty-second Report on the Action Taken by the Government on the recommendations/ observations contained in the Twentieth Report on Demands for Grants (1995-96) of the Department of Agricultural Research and Education.
- (4) Thirty-fourth Report on the Action Taken by the Government on the recommendations/ observations contained in the Twenty-second Report on the Demands for Grants (1995-96) of the Ministry of Water Resources.

14.37½ hrs.

### STANDING COMMITTEE ON EXTERNAL AFFAIRS

### Eighth Report, Ninth Report and Minutes

[English]

SHRI INDER JIT (Darjeeling): Sir, I beg to present the following reports (Hindi and English versions) of the Standing Committee on External Affairs:

- (1) Eighth Report on Action Taken on the Recommendations contained in the fourth Report of the Committee on Situation prevailing in Pakistan Occupied Kashmir and Northern Areas.
- (2) Ninth Report on Indian Council for Cultural Relations and the Minutes of the sittings of the Committee relating thereto.

14.38 hrs.

## STANDING COMMITTEE ON PETROLEUM AND CHEMICALS

### **Twenty-second Report**

[English]

SHRI SRIBALLAV PANIGRAHI (Deogarh): Sir, I beg to present the Twenty-second Report (Hindi and English